

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/17/2016
NAME OF THE PETITIONER(S) : T.C. Alexander and 2 others
NAME OF THE RESPONDENT(S) : Rashtra Deepika Limited and 10 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	M.L. PREETHA. for KSR & Co.	Counsel for KSR & Co. Applicants/Petitioners	M/L Preetha
2.	K. Manoj Menon P. Neelakantan	Counsel for R ₁ in CP	Neelakantan
3.	B. Vasanthan	Counsel for R ₅ + R ₈ in CP	Neelakantan
4.	Ramji S	Counsel for R ₆ in CP	J. N. S
5.	S. Chakravathi Rep. by C. Prabhu.	Counsel for R ₂ + R ₃ in CP. & R ₃ in CA-131	C. Prabhu

ORDER

Counsel for Petitioner present. Counsel for R1, R5, R6 and R8 present. Counsel for R2 and R3 present. No representation on behalf of R4. Counsel for the Petitioner prayed for time to file amended petition. At request, time is enlarged. Put up on **12.02.2018 at 10.30 A.M.**


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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